

any train to move from Howrah to Delhi. Whatever be the consequences let the Government face them.

[Translation]

MR. CHAIRMAN : How would have the trains troubled.

[English]

SHRI P.R. DASMUNSI : Sir, it is the pain of the people. I will show you the video clipping.

[Translation]

Had you seen the dead bodies you would have shed tears. No medicines are available for treatment of the children. The Centre is not responding inspite of several demands for funds. It is not the right way. Whether it is not an injustice.

[English]

(Interruptions) The West Bengal Government should accept it as soon as possible. This is my request.

[Translation]

MR. CHAIRMAN : Only Mr. Mahendra Kumar's speech will go on record. (Interruptions)

VAIDYA DAU DAYAL JOSHI (Kota) : Sir, I did not get even a single opportunity to speak in this session.

MR. CHAIRMAN : Did you give a notice for that.

VAIDYA DAU DAYAL JOSHI : Yes Sir, I have given a notice for this purpose.

MR. CHAIRMAN : O.K. it is alright. Every one should get an opportunity. (Interruptions) There is a provision for giving a notice in the morning but not in the evening.

SHRI MAHENDRA KARMA (Bustar) : Mr. Chairman Sir, I would like to draw the attention of honourable Health Minister through you. Whokhard Limited is a multinational company which is manufacturing life saving drugs under I.V. infusion. Here, we have an example of the manufacturing of drugs by the multinational companies in a cereless manner. Insects, worms and fungus were found in the medicines produced under DNS batch 95616 it's manufacturing date was 95 where at it's expiry date was 98. In other cases the date of manufacturing was April 96 and in another case year 96 only where as the expiry date of all these medicines was 99. Fungus were found in all these medicines. (Interruptions)

MR. CHAIRMAN : You are not allowed to put all these things here in the House.

[English]

SHRI MAHENDRA KARMA : I have already mentioned about it in my notice.

[Translation]

I would like to put these things on the table of the House.

MR. CHAIRMAN : You are not supposed to put all these bottles on the table of this House. only documents should be placed here

SHRI MAHENDRA KARMA : Mr Chairman Sir these medicines have been manufactured in a time difference of two three months. We can very well guess the intention of these multinational companies by the incident of fungus and ants being available in the medicines manufactured by them and it is evident from this fact that profit earning is the only motive of these companies. Sir, I would request you to get the licence of these companies cancelled and these multinational companies should not be given responsibility or permission for manufacturing of life saving drugs. Such a responsible job should be given to only Indian companies and this should be done only after proper examination and for examination. (Interruptions)

MR. CHAIRMAN : You please put it down.

SHRI MAHENDRA KARMA : I want to put it on the table of the House otherwise there would not be any proof. I am speaking on. (Interruptions)

MR. CHAIRMAN : You may please display all these things before the Minister and the Government should also take note of it as it is a serious matter. Please take your seat.

VAIDYA DAU DAYAL JOSHI : Honourable Chairman Sir, from the last session I have been taking about the Kota based Udyog Instrumentation Limited of the Central Government. I am going to know that their problem has not been resolved and the employees are not getting their salaries for the past three months. Today nearly 25 thousand dependents of these three thousand and five hundred employees are in the State of dying due of hunger. I request time and again, to arrange working capital and bank loan for them. I met the honourable Minister personally but I am sorry even their genuine demand could not be met. It was a leading company with better output but certain financial mishandling and inability of highes officials were responsible for this company's running in loss where at this leading industry was running efficiently for the past three years.

The Government is not trying in anyway for overcoming the losses incurred by this company. It is my humble request to the honourable Minister for Industry, through you, regarding his immediate action for revival of this good company and to orders the banks to arrange working capital for this company. The Government have put an effort to write off millions of rupees in the bad debt and in the same way the amount of loss incurred by this industry should also be written off.